

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI**

APPLICATION No. 94 OF 2023 (SZ)

Satheesh,
S/o. Narayanasamy
15/39, Bathrakali Amman Kovil Street,
Coimbatore District

... Applicant

VERSUS

1. Gudalur Municipality
Rep by its Municipal Commissioner
Gudalur-Coimbatore
Coimbatore District and 2 others.

... Respondents

ADDITIONAL TYPED SET OF PAPERS - INDEX FILED BY THE 1ST RESPONDENT

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It is certified that the abovementioned documents are true copies of its originals.

Dated at Chennai this the 25th day of May, 2024



Counsel for 1st Respondent

சுடலூர் (கோ) நகர்மன்ற 30.11.2023 நாளிட்ட 459 எண்ணிட்ட தீர்மானத்தின் நகல்

சுடலூர் நகராட்சிக்குட்பட்ட வார்டு எண்.10 ஸ்ரீ பாரதி நகர் நோக்கி செல்லும் சாலையில் க.ச.எண்.865/1ல் தூய்மை இந்தியா திட்டம் 2.0 2022-23ன் கீழ் தற்போது 2 எண்ணிக்கையில் நுண்ணூரம் செயலாக்கம் மையம் கட்டுதல் பணி நடைபெற்று வருகிறது. மேற்படி இடத்தில், சுடலூர் நகர்மன்ற தீர்மான எண்.308 நாள்.31.07.2023ன் படி நுண்ணூரம் செயலாக்கம் மையம் கட்டப்பட்டு வரும் இடத்திற்கு சுற்றுச் சுவர் அமைக்க மன்ற அனுமதி பெறப்பட்டுள்ளது.

நகராட்சி நிர்வாக இயக்குநர், சென்னை அவர்களின் கடித நக.எண்.11919/2022/EA-2 நாள்.16.11.2023ல் 15வது மத்திய நிதிக்குழு மானியம் 2023-24-ஆம் ஆண்டிற்கு திடக்கழிவு மேலாண்மை தலைப்பின் கீழ் பணிகள் மேற்கொள்ள தெரிவிக்கப்பட்டு, சுடலூர் நகராட்சிக்கு ரூ.1,61,36,575/- நிதி ஒதுக்கீடு செய்யப்பட்டுள்ளது.

எனவே, 15வது மத்திய நிதிக்குழு மானியம் நிதியிலிருந்து ரூ.98.00 இலட்சம் மதிப்பீட்டில் வார்டு எண்.10 ஸ்ரீ பாரதி நகர் நோக்கி செல்லும் சாலையில் க.ச.எண்.865/1ல் நுண்ணூரம் செயலாக்கம் மையத்தைச் சுற்றி கான்கிரீட் சுற்றுச்சுவர் அமைத்தல் பணி மேற்கொள்ள நகர்மன்ற அனுமதி வேண்டப்படுகிறது.

தீர்மானம் :

அங்கீகரிக்கப் படுகிறது.

(ஒப்பம்) திரு.அ.அறிவரசு
நகர்மன்ற தலைவர்
சுடலூர் நகராட்சி(கோ)

(உண்மை நகல்)

Amir 12/3/24
ஆணையாளர் (சு.பொ)
சுடலூர் நகராட்சி(கோ)

MSE
12/3/24

Copy of the Resolution No.459 dated 30.11.2023 of Gudalur (Cbe)
Municipal Council

Presently construction work is going on for 2 Nos. Micro Composting Center under the Swachh Bharat Mission 2.0 – 2022-23 at S.F.No. 865/1 on the Road leading to Sri Bharathi Nagar in Ward 10 within Gudalur Municipality. As per Resolution No.308 dated 31.07.2023 of Gudalur Municipal Council approval has been obtained for constructing the compound wall for the land where the construction of the Micro Composting Center is being constructed.

In the letter Roc.No.11919/2022/EA-2 dated 16.11.2023 of the Director of Municipal Administration, Chennai it has been informed to carry on the work under the heading of Solid Waste Management of the 15th Central Finance Commission grant for the year 2023-24 and Rs.1,61,36,675/- fund has been allocated for Gudalur Municipality(Cbe).

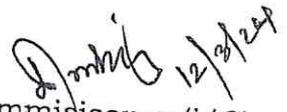
Therefore, the approval of the Council is sought to construct a Concrete Compound wall surrounding the Micro Composting Center under S.F.No. 865/1 on the road leading to Sri Bharathi Nagar in Ward No.10 at an estimate of Rs.98.00 lakhs from the 15th Central Finance Commission Fund.

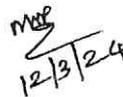
Resolution:

Approved

(Sd.) Thiru. A.Arivarasu
Municipal Chairman
Gudalur Municipality (Cbe)

/True copy/


Commisisoner (i/C)
Gudalur Municipality (Cbe)


12/3/24

சுடலூர் (கோ) நகர்மன்ற 31.01.2024 நாளிட்ட 499 எண்ணிட்ட தீர்மானத்தின் நகல்

சுடலூர் நகராட்சிக்குட்பட்ட வார்டு எண்.10 க.ச.எண். 865/1ல் புதியதாக கட்டப்பட்டு வரும் நுண்ணூர செயலாக்க மையத்திற்கு செல்ல அப்பகுதியில் உள்ள ஓடையைக் கடந்து செல்லவேண்டியுள்ளது. மழைக்காலங்களில் இந்த ஓடையை கடந்து செல்ல சிரமமாக உள்ளது. எனவே, நுண்ணூர செயலாக்க மையத்திற்கு செல்ல ஏதுவாக இப்பகுதியில் பாலம் அமைக்க வேண்டியுள்ளதால், பணி மேற்கொள்ள ரூ.36.00 இலட்சம் மதிப்பீட்டில் மதிப்பீடு தயார்செய்யப்பட்டுள்ளது. எனவே, இப்பணியினை நகராட்சியின் பொதுநிதியில் மேற்கொள்ள மன்ற அனுமதி வேண்டப்படுகிறது.

அலுவலக குறிப்பு:

மன்றம் அனுமதிக்கலாம்.

தீர்மானம்:

அங்கீகரிக்கப் படுகிறது.

(ஒப்பம்) திரு.அ.அறிவரசு
நகர்மன்ற தலைவர்
சுடலூர் நகராட்சி(கோ)

(உண்மை நகல்)

ஆணையாளர் (சு.பொ)
சுடலூர் நகராட்சி(கோ)

MRS
12/3/24

Copy of the Resolution No.499 dated 31.01.2024 of Gudalur (Cbe)
Municipal Council

The newly constructed Micro Composting Center in S.F.No.865 of Ward No.10 within Gudalur Municipality can be accessed by crossing the stream in that area. In rainy seasons it is becoming difficult to cross the steam. Therefore since it has become necessary to construct a bridge so as to access the Micro Composting Center, an estimate has been prepared to carry out the work at a value of Rs.36.00 lakh. Approval is sought for undertaking the work from the General fund of the municipality.

Office Note:

The Council can approve

Resolution:

Approved

(Sd.) Thiru. A.Arivarasu
Municipal Chairman
Gudalur Municipality (Cbe)

/True copy/

Ammy 12/2/24
Commisisoner (i/C)
Gudalur Municipality (Cbe)

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12/3/24



TIRUPPUR REGION
GUDALUR (C) MUNICIPALITY
COIMBATORE DISTRICT

**Name of Work : Construction of compound wall Near
MCC Centre in Gudalur Municipality**

Estimate Amount : Rs.98,00,000/-

GUDALUR (C) MUNICIPALITY

Specification Report to accompany the Estimate for the Work Following Work

Name of Work : Construction of compound wall Near MCC Centre in Gudalur Municipality

Estimate Amount : Rs.98,00,000/-

- 1 Earth Work excavation in all classes of soils such as hard stiff clay, stiff black cotton, hard red earth, shales, murram, ordinary earth, earth mix with 50% fair sized boulders etc., with initial lead and lifts including laying, spreading, levelling, sectioning breaking clods etc., including all incidental charges etc. complete as per standard specification.(For Foundations SS 20B)
- 2 Providing Plain Cement concrete of mix 1:4:8 (one cement foursand and Eight Coarse aggregate)) using 40mm ISS gauge size hard broken including cost conveyance of all materisl to site including labour charges, transporting and placing in position including labour for mixing compacting, finishing and curing etc. including cost and conveyance of all materials and labour charges etc., complete as per standard specification
- 3 Supplying & Erecting RCC centering for sides & soffits including necessary supports & strutting upto 3.29m height for plane surfaces in all floors with all cross bracings using mild steel sheets of size 90 x 60cm & 10 gauge stiffened, welded with steel angle of size 25 x 25 x 3mm for boarding laid over silver oak joists(Country wood) of size 10 x 6.5cm spaced @ about 90cm c/c and supported by casurina props of 10 - 13cm dia. spaced @ 75cm c/c etc., complete complying with standard specifications and as directed by the departmental officers. Rate for 10m2.for the following items (For all R.C.C Works)including cost and conveyance of all materials and labour charges etc., complete as per standard specification
- 4 Supplying and Fabrication and placing in position of TMT bars for all RCC works with cost of binding wire and cost of cutting, bending ,tying in position including cost and conveyance of all materials and labour charges etc., complete as per standard specification.
- 5 Providing Reinforcement Cement concrete 1:1½:3 (One cement one point five sand and three aggregates) mix using 20mm gauge hard granite broken stone jelly in all RCC works connected to the work excluding shuttering , Centering and cost of Reinforcement grills but including cost and conveyance of all materials and labour charges etc., complete as per standard specification
- 6 Supplying and fixing of M.S.grill of approved design for doors. Windows and ventilators using necessary mild steel flats for inner and outermembers which should be fixed to window frames inclusive of priming coat of best approved quality red oxide primer etc., complete complying with standard specifications.
- 7 Painting two coats new iron work for doors, windows and ventilators using iron bars, window grills weld mesh screen in opt courtyard etc., with two coat synthetic enamel paint and approved quality and color including priming coat in all floors. The rate is inclusive of cost of all materials, labour brushes and scaffolding charges etc., complete complying with standard specifications.
- 8 Provision for GST 18%
- 9 Labour Well Far Fund @ 1% on Estimate rate
- 10 Lumpsum provision for Contingencies and other unforeseen items

The Esimate has been prepared adopting current schedule of rate during the year 2023-2024. The work on sanction will be carried out as per MORTH / T.N.D.S.S and other relevant classes of specification

Public Works Overseer
Gudalur Municipality
Coimbatore District.

Municipal Engineer
Gudalur Municipality
Coimbatore District.

**TIRUPPUR REGION
GUDALUR MUNICIPALITY (C)**

ABSTRACT

Name of work : Construction of compound wall Near MCC Centre in Gudalur Municipality

Estimate Amount : Rs. 98,00,000/-

Sl. No.	Quantity		Description of Item	Rate	Per	Amount
1	468.00	M ³	Earth Work excavation in all classes of soils such as hard stiff clay, stiff black cotton, hard red earth, shales, murrum, ordinary earth, earth mix with 50% fair sized boulders etc., with initial lead and lifts including laying, spreading, levelling, sectioning breaking clods etc., including all incidental charges etc. complete as per standard specification.(For Foundations SS 20B)	132.90	M ³	62198.00
2	29.00	M ³	Providing Plain Cement concrete of mix 1:4:8 (one cement foursand and Eight Coarse aggregate)) using 40mm ISS gauge size hard broken including cost conveyance of all materisl to site including labour charges, transporting and placing in postion including labour for mixing compacting, finishing and curring etc. including cost and conveyance of all materials and labour charges etc., complete as per standard specification	4777.55	M ³	138549.00
3			Supplying & Erecting RCC centering for sides & soffits including necessary supports & strutting upto 3.29m height for plane surfaces in all floors with all cross bracings using mild steel sheets of size 90 x 60cm & 10 gauge stiffened, welded with steel angle of size 25 x 25 x 3mm for boarding laid over silver oak joists(Country wood) of size 10 x 6.5cm spaced @ about 90cm c/c and supported by casurina props of 10 - 13cm dia. spaced @ 75cm c/c etc., complete complying with standard specifications and as directed by the departmental officers. Rate for 10m2.for the following items (For all R.C.C Works) including cost and conveyance of all materials and labour charges etc., complete as per standard specification			
	442.00	M ²	A.Column	1082.40	M ²	478421.00
	2607.00	M ²	b.Beam	537.33	M ²	1400820.00

Sl. No.	Quantity		Description of Item	Rate	Per	Amount
4	32240.00	Kg	Supplying and Fabrication and placing in position of TMT bars for all RCC works with cost of binding wire and cost of cutting, bending ,tying in position including cost and conveyance of all materials and labour charges etc., complete as per standard specification.	87.29	Kg	2814230.00
5			Providing Reinforcement Cement concrete 1:1½:3 (One cement one point five sand and three aggregates) mix using 20mm gauge hard granite broken stone jelly in all RCC works connected to the work excluding shuttering , Centering and cost of Reinforcement grills but including cost and conveyance of all materials and labour charges etc., complete as per standard specification			
a)	115.00	M ³	a.upto basement	7534.82	M ³	866505.00
b)	288.00	M ³	b.basement + 1st Lift	7648.42	M ³	2202745.00
6	600.00	Kg	Supplying and fixing of M.S.grill of approved design for doors. Windows and ventilators using necessary mild steel flats for inner and outermembers which should be fixed to window frames inclusive of priming coat of best approved quality red oxide primer etc., complete complying with standard specifications.	100.50	Kg	60300.00
7	9.00	M ²	Painting two coats new iron work for doors, windows and ventilators using iron bars, window grills weld mesh screen in opt courtyard etc., with two coat synthetic enamel paint and approved quality and color including priming coat in all floors. The rate is inclusive of cost of all materials, labour brushes and scaffolding charges etc., complete complying with standard specifications.	134.00	M ²	1206.00
			Sub total			8024974.00
8	L.S		Provision for GST 18%	L.S		1444496.00
9	L.S		Provision for labour welfare fund 1%	L.S		98000.00
10	L.S		Contingencies and Petty Supervision Charges etc.,	L.S		232530.00
			Total			9800000.00

**Public Works Overseer
Gudalur Municipality
Coimbatore District.**

**Municipal Engineer
Gudalur Municipality
Coimbatore District.**

**TIRUPPUR REGION
GUDALUR MUNICIPALITY (C)**

DETAILED ESTIMATE

Name of work : Construction of compound wall Near MCC Centre in Gudalur Municipality

Estimate Amount : Rs. 98,00,000/-

Sl. No	Description of item	Nos.		Measurements are in (METRE)			Contents	
				Length	Breath	Depth		
1	Earth Work excavation in all classes of soils such as hard stiff clay, stiff black cotton, hard red earth, shales, murrum, ordinary earth, earth mix with 50% fair sized boulders etc., with initial lead and lifts including laying, spreading, levelling, sectioning breaking clods etc., including all incidental charges etc. complete as per standard specification.(For Foundations SS 20B)							
	Coloumn for compound wall	1	x	160	1.30	1.30	1.50	405.60 M3
	Grade Beam for compound wall	1	x	1	480.00	0.45	0.30	64.80 M3
	D / F Column	-1	x	160	0.23	0.23	0.30	-2.54 M3
							Total	467.86 M3
							Say	468.00 M3
2	Plain Cement Concrete 1:4:8 Mix (one part cement, Four part sand and Eight part of aggregate) using 40mm size ISS HBG metal machine crushed from approved quarry including cost and conveyance of all materials to site, loading and unloading charges and labour charges for mixing, laying and curing etc. complete. Complying with std. specifications.							
	Coloumn for compound wall	1	x	160	1.30	1.30	0.10	27.04 M3
	Grade Beam for compound wall	1	x	1	480.00	0.45	0.10	21.60 M3
	D / F Column	-1	x	160	1.30	0.95	0.10	-19.76 M3
							Total	28.88 M ³
							Say	29.00 M3
3	Supplying & Erecting RCC centering for sides & soffits including necessary supports & strutting upto 3.29m height for plane surfaces in all floors with all cross bracings using mild steel sheets of size 90 x 60cm & 10 gauge stiffened, welded with steel angle of size 25 x 25 x 3mm for boarding laid over silver oak joists(Country wood) of size 10 x 6.5cm spaced @ about 90cm c/c and supported by casurina props of 10 - 13cm dia. spaced @ 75cm c/c etc., complete complying with standard specifications and as directed by the departmental officers. Rate for 10m2.for the following items (For all R.C.C Works)including cost and conveyance of all materials and labour charges etc., complete as per standard specification							
	A.Column							
	Column for BBL	1	x	160	0.92		1.50	220.80 M2
	Column for ABL	1	x	160	0.92		1.50	220.80 M2
	Total						Total	441.60 M ²
							Say	442.00 M2

Sl. No	Description of item	Nos.			Measurements are in (METRE)			Contents	
					Length	Breath	Depth		
	B.Beam								
	Footing Side	1	x	160	4.80		0.30	230.40	M2
	Grade Beam for compound wall	1	x	2	480.00		0.30	288.00	M2
	D/F Column	-1	x	160	0.23		0.30	-11.04	M2
	compound wall side	1	x	2	480.00		2.60	2496.00	M2
	column	-1	x	166	0.92		2.60	-397.07	M2
							Total	2606.29	M²
							Say	2607.00	M2
4	Supplying and Fabrication and placing in position of TMT bars for all RCC works with cost of binding wire and cost of cutting, bending ,tying in position including cost and conveyance of all materials and labour charges etc., complete as per standard specification.								
		403.00	x	80 Kg/m3				32240.00	
							Total	32240.00	Kg

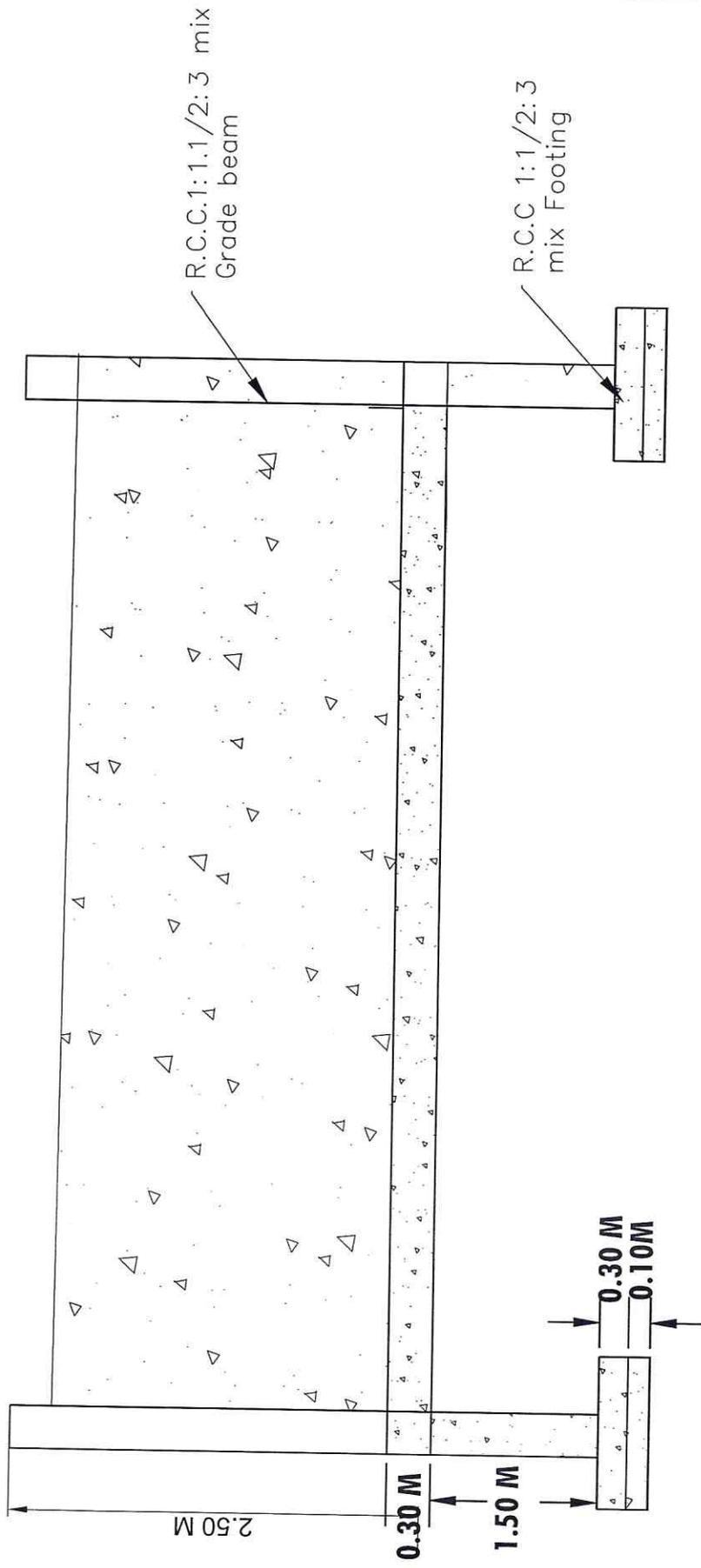
Sl. No	Description of item	Nos.			Measurements are in (METRE)			Contents		
					Length	Breath	Depth			
5	Providing Reinforcement Cement concrete 1:1½:3 (One cement one point five sand and three aggregates) mix using 20mm gauge hard granite broken stone jelly in all RCC works connected to the work excluding shuttering, Centering and cost of Reinforcement grills but including cost and conveyance of all materials and labour charges etc., complete as per standard specification									
	a.Upto Basement									
	Raft	1	x	160	1.20	1.20	0.30	69.12	M3	
	Column for BBL	1	x	160	0.23	0.23	1.50	12.70	M3	
	Grade Beam for compound wall	1	x	1	480.00	0.23	0.30	33.12	M3	
								Total	114.94	M³
								Say	115.00	M3
	b.Basement+1st Lift									
	compoud wall side	1	x	1	480.00	0.23	2.60	287.04		
								Total	287.04	M³
							Say	288.00	M3	
6	Supplying and fixing of M.S.grill of approved design for doors. Windows and ventilators using necessary mild steel flats for inner and outermembers which should be fixed to window frames inclusive of priming coat of best approved quality red oxide primer etc., complete complying with standard specifications.									
	Gate - 1 Nos	1	x	1	3.00		1.50	4.50	M2	
								Total	4.50	M2
								Say	600.00	Kg
7	Painting two coats new iron work for doors, windows and ventilators using iron bars, window grills weld mesh screen in opt courtyard etc., with two coat synthetic enamel paint and approved quality and color including priming coat in all floors. The rate is inclusive of cost of all materials, labour brushes and scaffolding charges etc., complete complying with standard specifications.									
	Gate	1	x	2	3.00	--	1.50	9.00	M2	
								Total	9.00	M²
								Say	9.00	M2
8	Provision for GST 18%							L.S		
9	Provision for labour welfare fund 1%							L.S		
10	Contingencies and Petty Supervision Charges etc.,							L.S		

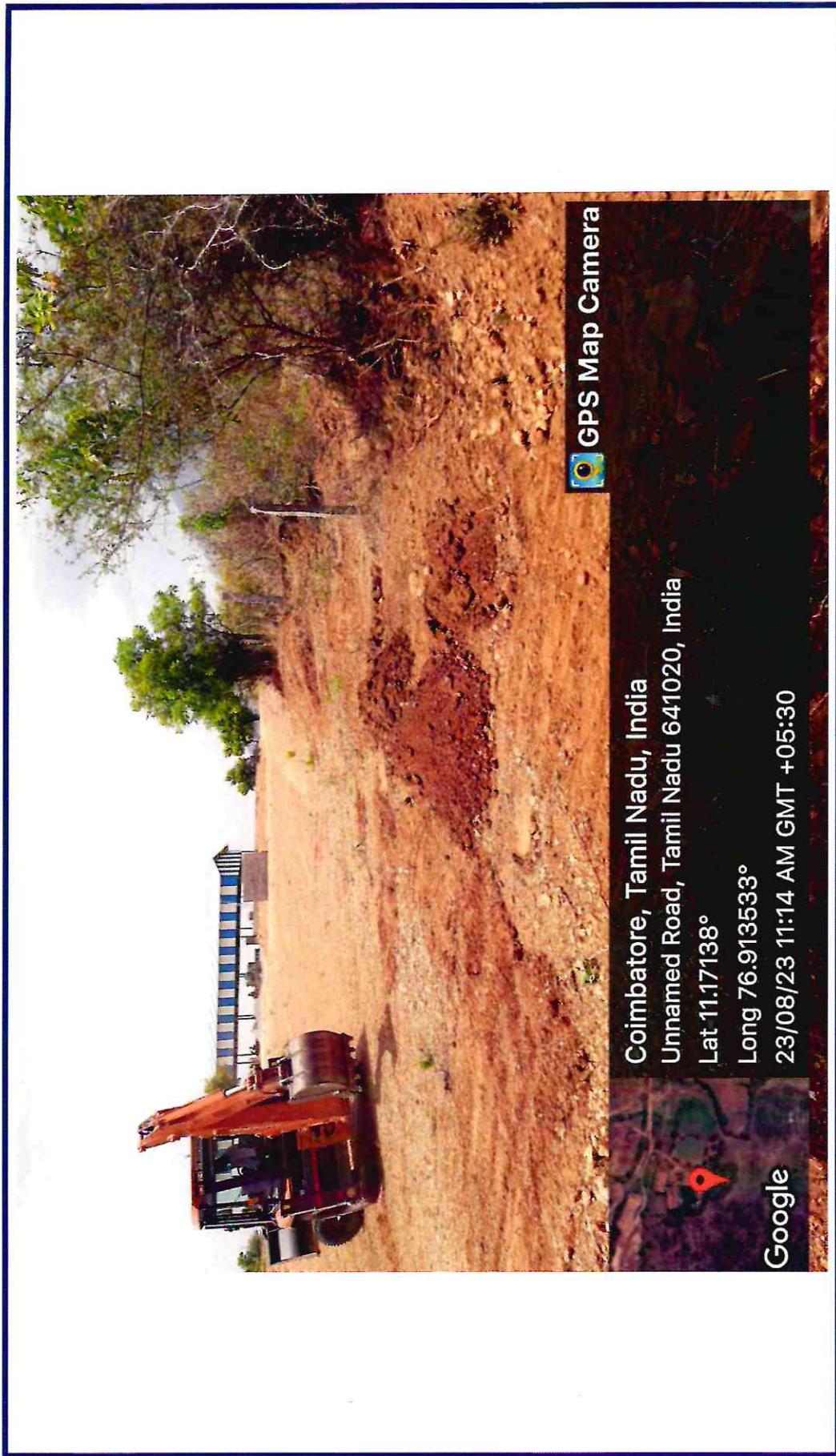
Public Works Overseer
Gudalur Municipality
Coimbatore District.

Municipal Engineer
Gudalur Municipality
Coimbatore District.

CROSS SECTION

Compound wall

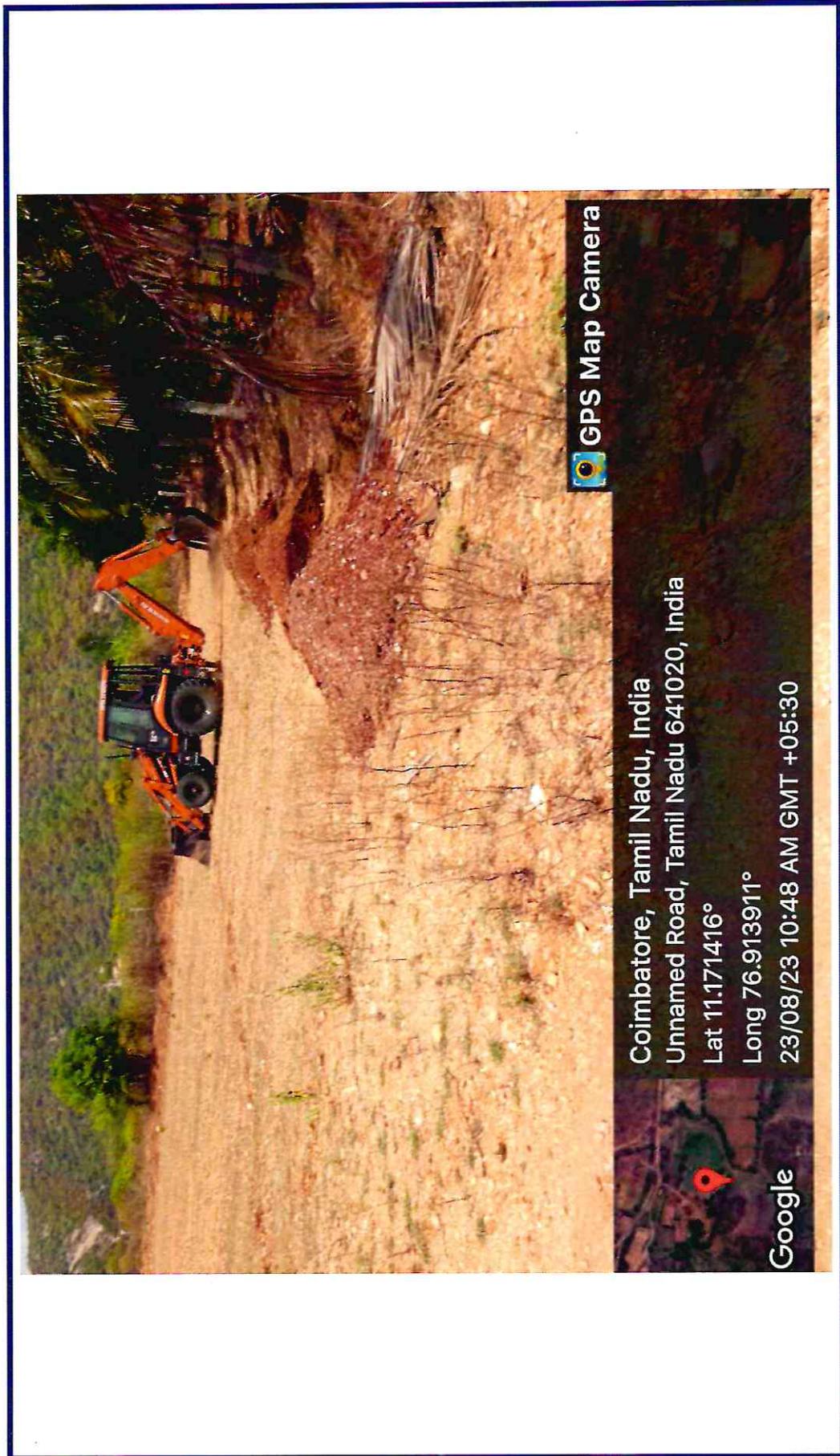




COIMBATORE DISTRICT – GUDALUR MUNICIPALITY

Name of the Work: Construction of Micro Compost Centre at in processing capacity of 4TPD in Gudalur Municipality.

ESTIMATE AMOUNT – RS.48.00 LAKHS



COIMBATORE DISTRICT – GUDALUR MUNICIPALITY

Name of the Work: Construction of Micro Compost Centre at in processing capacity of 4TPD in Gudalur Municipality.

ESTIMATE AMOUNT – RS.48.00 LAKHS



COIMBATORE DISTRICT

GUDALUR MUNICIPALITY (C)

**Name of the Work : Construction of Minor Bridge for SF no. 865/1 MCC
Approach Road at Ward No.10 in Gudalur
Municipality**

Estimate Amount : Rs.36,00,000 /-

GUDALUR MUNICIPALITY (C)

Specification Report to accompany the Estimate for the work of

Name of Work : **Construction of Minor Bridge for SF no. 865/1
MCC Approach Road at Ward No.10 in Gudalur
Municipality**

Estimate Amount : **Rs.36,00,000/-**

- 1 Dismantling old RCC Slab conveyance of all materials to site. Loading and unloading charges and labour charges for etc. complete. Complying with std. specifications.
- 2 Earth work excavation for foundation and depositing on bank with in the initial lead of 10m and a lift of 2m in hard stiff clay, stiff block cotton, hard red earth, shales, murrum, gravel, stoney earth and earth mixed with small size boulders etc. complete. complying with std. specifications.SS 20 B (Sl.No.62)
- 3 Plain Cement Concrete 1:4:8 Mix (one part cement, four part sand and Eight part of aggregate) using 40 mm size ISS HBG metal from approved quarry including cost and conveyance of all materials to site. Loading and unloading charges and labour charges for mixing. Laying and curing etc. complete. Complying with std. specifications.
- 4 Centering for soffits of RCC slab for plain surface like lintels, beams etc., including strutting 3m height using mild steel sheet of size 90cm x 60cm and B4 10 stiffened with MS angles of size 25mm x 25mm x 3mm laid over silver Oak joists of size 10cm x 6.5cm (spaced atabout 90cm c/c) and supported by casurina props of 10cm – 13cm dia spaced of 75 c/c complying including all charges etc., complete as per standard specification.
- 5 Plain Cement Concrete 1:2:4 Mix (one part cement, two part sand and four part of aggregate) using 20mm size ISS HBG metal machine crushed from approved quarry including cost and conveyance of all materials to site, loading and unloading charges and labour charges for mixing, laying and curing etc. complete. Complying with std. specifications. -
- 6 Centering for soffits of RCC slab for plain surface like lintels, beams etc., including strutting 3m height using mild steel sheet of size 90cm x 60cm and B4 10 stiffened with MS angles of size 25mm x 25mm x 3mm laid over silver Oak joists of size 10cm x 6.5cm (spaced atabout 90cm c/c) and supported by casurina props of 10cm – 13cm dia spaced of 75 c/c complying including all charges etc., complete as per standard specification.
- 7 Supplying fabricating and placing in position of steel rods using M.S. or Ribbed Tor Steel including cost of binding wire, cost of labour charges for fabrication and placing in position etc. Complete. Complying with std. specifications.

- 8 Reinforced Cement Concrete 1:1½:3 Mix (One part cement, one and half part sand and three part of aggregate) using 20mm size ISS HBG metal machine crushed from approved quarry including cost and conveyance of all materials to site, loading and unloading charges and labour charges for mixing, laying and curing but excluding cost of reinforcement etc. Complete with std. Specifications. (Using Vibrator).
- 9 Metal Beam Crash Barrier Type - A, "W" Double Guard Providing and erecting Single sided Double Guard Metal Beam Crash Barrier System 1.70m high, comprising of 3mm thick wall "W" beams posts and spacer channels shall be made by cold roll forming using HR conform to IS 5986 Fe 410/ 360 and dip galvanized having Zinc Mass of 550gms / sqm, minimum 950mm above road/ ground level fixed on ISMC series channel vertical post 150x75x5mm spaced 2m center to center 312mm x 83mm flange width x 3mm thick, 4318mm long post directly embedded in the concrete (M15) pit size 350x350x800mm for a depth of 750mm below ground. All fixing bolts and nuts hot dip galvanized conforming to IS: 1367 clause 4.60 all complete as per Technical Specification and as directed by the Engineer-in-charge
- 10 Providing and laying well gravel including cost and conveyance of all materials from approved quarries as noted in the lead chart to the road side including loading, unloading and Stacking the well gravel at road side to departmental gauge for pre-measurement including labour charges for laying spreading levelling to camber etc., complete as per specifications.
- 11 Providing and laying, spreading and compacting graded stone aggregate to Wet mix macadam (WMM) specification including premixing the material with water at OMC in mechanical mix plant carriage to mixed material by tipper to site laying in uniform layers with paver in sub base / base course on well prepared surface and compacting with vibratory roller to achieve the desired density complete as per clause 406 of MORTH specifications.
- 12 Providing and laying Prime coat of 7 kgs/10 sqm over the WMM surface treated with primer using 7 kgs of bituminous Emulsion (SS) for 10square meter area including cost of bituminous binder, including labour charges for applying the required quantity of bituminous binder as Prime coat manually etc., complete as per 502 of MORTH Rev-5 Specifications
- 13 Providing and laying tack coat of 2.5 kgs/10 sqm over the WMM surface treated with binder using 2.5 kgs of bituminous Emulsion (RS) for 10square meter area including cost of bituminous binder, including labour charges for applying the required quantity of bituminous binder as tack coat manually etc., complete as per 503 of MORTH Rev-5 Specifications

- 14 Providing and laying 50mm compacted thick Dense Bituminous Macadam using 0.24cum of 26.50-13.20mm, 0.25 cum of 13.20-2.36mm and 0.23 cum of 2.36mm & below and with 53.20Kgs of VG30/VG40 bitumen for premixing per 10sqm including cost and conveyance of all materials to CMP site, heating the bitumen and aggregate to required temperature and mixing the min. required temperature in central hot mix plant 20-30 ton capacity, conveying the mix by tipper trucks to worksite, spreading the mix to uniform thickness of 50mm with paver to the specified grades and cross sections and compacted by Vibratory / Pneumatic Roller to the required density etc., including labour for attending to paver at site etc., including hire charges and fuel charges for 20- 30t CMP with bitumen boiler, tipper trucks, Paver Finisher /9m paver finisher, Vibratory / Pneumatic rollers and all other tools and plant required, including fuel and all other incidental charges etc., complete as per specification using CMP as per clause 505 MORTH Rev-5
- 15 Providing and laying Bituminous concrete to 30mm thick using 0.13 cum of 19.00-9.50 mm graded metal and 0.17 cum of 9.50-2.36 mm and below metal by adding the shredded Plastic 10 % of Bitumen Quantity 4.02 (50.30 x 10 %=5.03 kg) shredded Plastic waste collected from Municipal Garbage over the aggregate heated to 170 C in central Hot Mix plant mixed well with 46.28 kgs of Hot bitumen VG 30 (160 degree Celius) 60/70 for Premixing per 10 Sqm to lay 30 mm Compacted thick of Bituminous Concrete including cost of materials and Conveyance of all materials CMP site heating the Bitumen and aggregates to the required temperature and mixing the minimum required temperature in central hot mix Plant for 20-30tonnes capacity conveying the mix tipper trucks to Paver site Spreading the mix required temperature for Uniform thickness of 30 mm width mechanical paver to specfied grades and cross section consolidated by 80 -1100 KN Vibratory rollers/Pneumatic Roller to the required density etc., including labour for loading bitumen tank and metal to feeder unit labour for attending to paver site etc., including hire charges and fuel charges for 20-30 t CMP with bitumen boiler tipper trucks paver finisher /9 m paver finisher vibrate Pneumatic rollers all other incidental charges etc.,complete using C M P clause 507 of MORTH Rev-5 specifications.
- 16 supply and fixing PVC pipes including cost of materials and labour charges etc. complete as per standard specification
- 17 Provision for 18% GST
- 18 provion labour well fare fund 1.00%
- 19 Lumpsum provision for contingencies and other unforeseen item 2.5%

**Public Works Overseer
Gudalur Municipality
Coimbatore District.**

**Municipal Engineer
Gudalur Municipality
Coimbatore District.**

GUDALUR MUNICIPALITY (C)

Name of Work : Construction of Minor Bridge for SF no. 865/1 MCC Approach Road at Ward No.10 in Gudalur Municipality

Estimate Amount :Rs.36,00,000/-

ABSTRACT ESTIIMATE

Sl.No.	Contents	Description of work etc.,	Rate	Per	Amount
1	6.00 M ³	Dismantling old RCC Slab conveyance of all materials to site. Loading and unloading charges and labour charges for etc. complete. Complying with std. specifications.	3917.00	M ³	23502.00
2	306.00 M ³	Earth work excavation for foundation and depositing on bank with in the initial lead of 10m and a lift of 2m in hard stiff clay, stiff block cotton, hard red earth, shales, murrum, gravel, stoney earth and earth mixed with small size boulders etc. complete. complying with std. specifications.SS 20 B (Sl.No.62)	197.49	M ³	60432.00
3	17.00 M ³	Plain Cement Concrete 1:4:8 Mix (one part cement, four part sand and Eight part of aggrigate) using 40 mm size ISS HBG metal from approved quarry including cost and conveyance of all materials to site. Loading and unloading charges and labour charges for mixing. Laying and curing etc. complete. Complying with std. specifications.	4915.51	M ³	83564.00

Sl.No.	Contents		Description of work etc.,	Rate	Per	Amount
4			Centering for soffits of RCC slab for plain surface like lintels, beams etc., including strutting 3m height using mild steel sheet of size 90cm x 60cm and B4 10 stiffened with MS angles of size 25mm x 25mm x 3mm laid over silver Oak joists of size 10cm x 6.5cm (spaced at about 90cm c/c) and supported by casurina props of 10cm – 13cm dia spaced of 75 c/c complying including all charges etc., complete as per standard specification.			
	181.00	M2	Up to 1 M Height	563.03	M2	101909.00
	258.00	M2	Above 1 M Height	844.55	M2	217894.00
5	169.00	M ³	Plain Cement Concrete 1:2:4 Mix (one part cement, two part sand and four part of aggregate) using 20mm size ISS HBG metal machine crushed from approved quarry including cost and conveyance of all materials to site, loading and unloading charges and labour charges for mixing, laying and curing etc. complete. Complying with std. specifications. -	6271.26	M ³	1059843.00
6	138.00	M2	Centering for soffits of RCC slab for plain surface like lintels, beams etc., including strutting 3m height using mild steel sheet of size 90cm x 60cm and B4 10 stiffened with MS angles of size 25mm x 25mm x 3mm laid over silver Oak joists of size 10cm x 6.5cm (spaced at about 90cm c/c) and supported by casurina props of 10cm – 13cm dia spaced of 75 c/c complying including all charges etc., complete as per standard specification.	943.00	M2	130134.00
7	4500.00	Kg	Supplying fabricating and placing in position of steel rods using M.S. or Ribbed Tor Steel including cost of binding wire, cost of labour charges for fabrication and placing in position etc. Complete. Complying with std. specifications.	88.87	Kg	399915.00

Sl.No.	Contents	Description of work etc.,	Rate	Per	Amount
8	44.00	M3 Reinforced Cement Concrete 1:1½:3 Mix (One part cement, one and half part sand and three part of aggregate)using 20mm size ISS HBG metal machine crushed from approved quarry including cost and conveyance of all materials to site, loading and unloading charges and labour charges for mixing, laying and curing but excluding cost of reinforcement etc. Complete with std. Specifications.(Using Vibrator).	8383.01	M3	368853.00
9	30.00	Rm Metal Beam Crash Barrier Type - A, "W" Double Guard Providing and erecting Single sided Double Guard Metal Beam Crash Barrier System 1.70m high, comprising of 3mm thick wall "W" beams posts and spacer channels shall be made by cold roll forming using HR conform to IS 5986 Fe 410/ 360 and dip galvanized having Zinc Mass of 550gms / sqm, minimum 950mm above road/ ground level fixed on ISMC series channel vertical post 150x75x5mm spaced 2m center to center 312mm x 83mm flange width x 3mm thick, 4318mm long post directly embedded in the concrete (M15) pit size 350x350x800mm for a depth of 750mm below ground. All fixing bolts and nuts hot dip galvanized conforming to IS: 1367 clause 4.60 all complete as per Technical Specification and as directed by the Engineer-in-charge	6500.00	Rm	195000.00
10	99.00	M2 Providing and laying well gravel including cost and conveyance of all materials from approved quarries as noted in the lead chart to the road side including loading, unloading and Stacking the well gravel at road side to departmental gauge for pre-measurement including labour charges for laying spreading levelling to camber etc., complete as per specifications.	264.00	M2	26136.00
11	24.00	M3 Providing and laying, spreading and compacting graded stone aggregate to Wet mix macadam (WMM) specification including premixing the material with water at OMC in mechanical mix plant carriage to mixed material by tipper to site laying in uniform layers with paver in sub base / base course on well prepared surface and compacting with vibratory roller to achieve the desired density complete as per clause 406 of MORTH specifications.	2014.70	M3	48353.00

Sl.No.	Contents	Description of work etc.,	Rate	Per	Amount
12	160.00	M2	72.73	M2	11637.00
		Providing and laying Prime coat of 7 kgs/10 sqm over the WMM surface treated with primer using 7 kgs of bituminous Emulsion (SS) for 10square meter area including cost of bituminous binder, including labour charges for applying the required quantity of bituminous binder as Prime coat manually etc., complete as per 502 of MORTH Rev-5 Specifications			
13	160.00	M2	15.73	M2	2517.00
		Providing and laying tack coat of 2.5 kgs/10 sqm over the WMM surface treated with binder using 2.5 kgs of bituminous Emulsion (RS) for 10square meter area including cost of bituminous binder, including labour charges for applying the required quantity of bituminous binder as tack coat manually etc., complete as per 503 of MORTH Rev-5 Specifications			
14	8.00	M3	9226.00	M3	73808.00
		Providing and laying 50mm compacted thick Dense Bituminous Macadam using 0.24cum of 26.50-13.20mm, 0.25 cum of 13.20-2.36mm and 0.23 cum of 2.36mm & below and with 53.20Kgs of VG30/VG40 bitumen for premixing per 10sqm including cost and conveyance of all materials to CMP site, heating the bitumen and aggregate to required temperature and mixing the min. required temperature in central hot mix plant 20-30 ton capacity, conveying the mix by tipper trucks to worksite, spreading the mix to uniform thickness of 50mm with paver to the specified grades and cross sections and compacted by Vibratory / Pneumatic Roller to the required density etc., including labour for attending to paver at site etc., including hire charges and fuel charges for 20- 30t CMP with bitumen boiler, tipper trucks, Paver Finisher /9m paver finisher, Vibratory / Pneumatic rollers and all other tools and plant required, including fuel and all other incidental charges etc., complete as per specification using CMP as per clause 505 MORTH Rev-5			

Sl.No.	Contents		Description of work etc.,	Rate	Per	Amount
17	LS	-	Provision for 18% GST		-	514939.00
18	LS	-	provision labour well fare fund 1.00%		-	28608.00
19	LS	-	Lumpsum provision for contingencies and other unforeseen item 2.5%		-	195681.00
			TOTAL			3600000.00

**Public Works Overseer
Gudalur Municipality
Coimbatore District.**

**Municipal Engineer
Gudalur Municipality
Coimbatore District.**

GUDALUR MUNICIPALITY (C)

Name of Work : Construction of Minor Bridge for SF no. 865/1 Micro Compost Centre (MCC) Approach Road at Ward No.10 in Gudalur Municipality

Estimate Amount :Rs.36,00,000/-

DETAILED ESTIMATE

Sl. No.	Description of work etc.,	Numbers		Length	Breadth	Depth	Contents		
1	Dismantling old RCC Slab conveyance of all materials to site. Loading and unloading charges and labour charges etc. complete. Complying with std. specifications.								
		1	x	1		7.40	4.00	0.20	5.92 M ³
								Total =	5.92 M³
								Say=	6.00 M³
2	Earth work excavation for foundation and depositing on bank with in the initial lead of 10m and a lift of 2m in hard stiff clay, stiff block cotton, hard red earth, shales, murrum, gravel, stoney earth and earth mixed with small size boulders etc. complete. complying with std. specifications.SS 20 B (Sl.No.62)								
		1	x	1		12.00	7.50	3.00	270.00 M ³
	for wing wall South East	1	x	1		10.00	1.30	0.70	9.10 M ³
	North East	1	x	1		10.00	1.30	0.70	9.10 M ³
	North West	1	x	1		10.00	1.30	0.70	9.10 M ³
	South West	1	x	1		10.00	1.30	0.70	9.10 M ³
								Total =	306.40 M³
								Say=	306.00 M³
3	Plain Cement Concrete 1:4:8 Mix (one part cement, four part sand and Eight part of aggregate) using 40 mm size ISS HBG metal from approved quarry including cost and conveyance of all materials to site. Loading and unloading charges and labour charges for mixing. Laying and curing etc. complete. Complying with std. specifications.								
	Abutment base	1	x	2		7.00	1.80	0.20	5.04 M ³
	pier	1	x	1		7.00	1.70	0.20	2.38 M ³
	vent base	1	x	1		7.00	3.40	0.10	2.38 M ³
		1	x	1		7.00	3.55	0.10	2.485 M ³
	for wing wall South East	1	x	1		10.00	1.30	0.10	1.30 M ³
	North East	1	x	1		10.00	1.30	0.10	1.30 M ³
	North West	1	x	1		10.00	1.30	0.10	1.30 M ³
	South West	1	x	1		5.00	1.30	0.10	0.65 M ³
								Total =	16.84 M³
								Say=	17.00 M³

Sl. No.	Description of work etc.,	Numbers		Length	Breadth	Depth	Contents		
4	Centering for soffits of RCC slab for plain surface like lintels, beams etc., including strutting 3m height using mild steel sheet of size 90cm x 60cm and B4 10 stiffened with MS angles of size 25mm x 25mm x 3mm laid over silver Oak joists of size 10cm x 6.5cm (spaced at about 90cm c/c) and supported by casurina props of 10cm – 13cm dia spaced of 75 c/c complying including all charges etc., complete as per standard specification.								
	pcc work for abutment	1	x	2		17.60	0.20	7.04	M2
	pier	1	x	1		17.40	0.20	3.48	M2
	Abutment 1st footing	1	x	2		17.00	0.70	23.80	M2
	pier	1	x	1		16.80	0.70	11.76	M2
	for kerb wall	2	x	2		3.40	0.60	8.16	M2
		2	x	2		3.55	0.60	8.52	M2
	for wing wall South East	1	x	2		10.00	0.60	12.00	M ²
	end	1	x	1		1.20	0.60	0.72	M2
	North East	1	x	2		10.00	0.60	12.00	
	end	1	x	1		1.20	0.60	0.72	M2
	North West	1	x	2		10.00	0.60	12.00	
	end	1	x	1		1.20	0.60	0.72	M2
	South West	1	x	2		5.00	0.60	6.00	
	end	1	x	1		1.20	0.60	0.72	M2
	for wing wall South East	1	x	2		10.00	1.00	20.00	M ²
	end (0.90+0.70)/2	1	x	1		0.80	1.00	0.80	M2
	North East	1	x	2		10.00	1.00	20.00	
	end (0.90+0.70)/2	1	x	1		0.80	1.00	0.80	M2
	North West	1	x	2		10.00	1.00	20.00	
	end (0.90+0.70)/2	1	x	1		0.80	1.00	0.80	M2
	South West	1	x	2		5.00	1.00	10.00	
	end (0.90+0.70)/2	1	x	1		0.80	1.00	0.80	M2
							Total =	180.84	M2
							Say=	181.00	M2
	Above 1 M Height								
	Aburtment	2	x	2		7.00	2.40	67.20	M2
	Side (0.90+0.75)/2	2	x	2		0.82	2.40	7.87	M2
	pier	1	x	2		7.00	2.40	33.60	M2
	side	1	x	2		0.80	2.40	3.84	M2
	for wing wall South East	1	x	2		10.00	2.00	40.00	M ²
	end (0.70+0.45)/2	1	x	1		0.57	2.00	1.14	M2
	North East	1	x	2		10.00	2.00	40.00	
	end (0.70+0.45)/2	1	x	1		0.57	2.00	1.14	M2
	North West	1	x	2		10.00	2.00	40.00	
	end (0.70+0.45)/2	1	x	1		0.57	2.00	1.14	M2
	South West	1	x	2		5.00	2.00	20.00	
	end (0.70+0.45)/2	1	x	1		0.57	2.00	1.14	M2
							Total =	257.07	M2
							Say=	258.00	M2

Sl. No.	Description of work etc.,	Numbers		Length	Breadth	Depth	Contents			
5	Plain Cement Concrete 1:2:4 Mix (one part cement, two part sand and four part of aggregate) using 20mm size ISS HBG metal machine crushed from approved quarry including cost and conveyance of all materials to site, loading and unloading charges and labour charges for mixing, laying and curing etc. complete. Complying with std. specifications. -									
	Abutment footing	1	×	2		7.00	1.50	0.70	14.70	M ³
	pier	1	×	1		7.00	1.40	0.70	6.86	M ³
	abutment wall (0.90+0.75)/2	1	×	2		7.00	0.82	2.40	27.55	M ³
	pier wall	1	×	1		7.00	0.80	2.40	13.44	M ³
	kerb wall	1	×	1		3.40	0.30	0.60	0.61	M ³
		1	×	2		3.55	0.30	0.60	1.28	M ³
	vent sill	1	×	1		7.00	3.40	0.10	2.38	M ³
		1	×	1		7.00	3.55	0.10	2.49	M ³
	wearing coat over deck slab	1	×	1		9.85	6.25	0.06	3.69	M ³
	for wing wall South East	1	×	1		10.00	1.20	0.60	7.20	M ³
	North East	1	×	1		10.00	1.20	0.60	7.20	
	North West	1	×	1		10.00	1.20	0.60	7.20	
	South West	1	×	1		5.00	1.20	0.60	3.60	
	for wing wall South East (0.90+0.45)/2	1	×	1		10.00	0.67	3.00	20.10	M ³
	North East (0.90+0.45)/2	1	×	1		10.00	0.67	3.00	20.10	
	North West (0.90+0.45)/2	1	×	1		10.00	0.67	3.00	20.10	
	South West (0.90+0.45)/2	1	×	1		5.00	0.67	3.00	10.05	
								Total=	168.55	M ³
								Say=	169.00	M ³

Sl. No.	Description of work etc.,	Numbers			Length	Breadth	Depth	Contents	
6	Centering for soffits of RCC slab for plain surface like lintels, beams etc., including strutting 3m height using mild steel sheet of size 90cm x 60cm and B4 10 stiffened with MS angles of size 25mm x 25mm x 3mm laid over silver Oak joists of size 10cm x 6.5cm (spaced at about 90cm c/c) and supported by casurina props of 10cm – 13cm dia spaced of 75 c/c complying including all charges etc., complete as per standard specification.								
	bed block abutment inner	2	×	1	7.00		0.25	3.50	M ²
	sides	2	×	2	0.75		0.25	0.75	M ²
	dirtwall outer (0.70+0.75+0.70)/3	2	×	1	7.00		0.72	10.08	M ²
	inner (0.45+0.50+0.45)/3	2	×	1	7.00		0.46	6.44	M ²
	side	2	×	2	0.30		0.45	0.54	M ²
	Pier	1	×	2	7.00		0.25	3.50	M ²
	slab	1	×	2	0.80		0.25	0.40	M ²
	Deck Slab Bottom 1	1	×	1	7.00	4.15		29.05	M ²
	Side	1	×	2	5.00		0.45	4.50	M ²
	pier (0.45+0.50+0.45)/3	1	×	1	7.00		0.46	3.22	M ²
	Deck Slab Bottom 2	1	×	1	7.00	4.00		28.00	
	Side	1	×	2	4.85		0.45	4.37	
	parapet wall	2	×	2	10.40		1.00	41.60	
	side	2	×	2	0.30		1.00	1.20	
							Total =	137.15	M ²
							Say=	138.00	M ²
7	Supplying fabricating and placing in position of steel rods using M.S. or Ribbed Tor Steel including cost of binding wire, cost of labour charges for fabrication and placing in position etc. Complete. Complying with std. specifications.								
								4500.00	Kg
							Total =	4500.00	Kg
							Say=	4500.00	Kg

Sl. No.	Description of work etc.,	Numbers			Length	Breadth	Depth	Contents	
8	Reinforced Cement Concrete 1:1½:3 Mix (One part cement, one and half part sand and three part of aggregate)using 20mm size ISS HBG metal machine crushed from approved quarry including cost and conveyance of all materials to site, loading and unloading charges and labour charges for mixing, laying and curing but excluding cost of reinforcement etc. Complete with std. Specifications.(Using Vibrator).								
	abutment bed block	1	x	2	7.00	0.75	0.25	2.63	M³
	dirt wall (0.40+0.50+0.40)/3	1	x	2	7.00	0.30	0.45	1.89	M³
	piers bed block	1	x	1	7.00	0.80	0.25	1.40	M³
	Deck slab (0.40+0.50+0.40)/3	1	x	1	9.85	7.00	0.45	31.03	
	parpet wall	1	x	2	10.40	0.30	1.00	6.24	M³
								Total =	43.18 M³
								Say=	44.00 M³
9	Metal Beam Crash Barrier Type - A, "W" Double Guard Providing arid erecting Single sided Double Guard Metal Beam Crash Barrier System 1.7Om high, comprising of 3mm thick wall "W" beams posts and spacer channels shall be made by cold roll forming using HR conform to IS 5986 Fe 410/ 360 and dip galvanized having Zinc Mass of 550gms / sqm, minimum 950mm above road/ ground level fixed on ISMC series channel vertical post I50x75x5mm spaced 2m center to center 312mm x 83mm flange width x 3mm thick, 4318mm long post directly embedded in the concrete (M15) pit size 350x350x800mm for a depth of 750mm below ground. All fixing bolts and nuts hot dip galvanized conforming to IS: 1367 clause 4.60 all complete as per Technical Specification arid as directed by the Engineer-in-charge								
	Metal Beam Crash Barrier Type A, Double Guard	1	x	1	15.00			15.00	
		1	x	1	15.00			15.00	
								Total =	30.00 Rm
								Say=	30.00 Rm

Sl. No.	Description of work etc.,	Numbers			Length	Breadth	Depth	Contents	
10	Providing and laying well gravel including cost and conveyance of all materials from approved quarries as noted in the lead chart to the road side including loading, unloading and Stacking the well gravel at road side to departmental gauge for pre-measurement including labour charges for laying spreading levelling to camber etc., complete as per specifications.								
	Approach Road 0.70+0.20)/2	1	x	2		20.00	5.50	0.45	99.00 M ³
							Total =	99.00	M ³
							Say=	99.00	M ³
11	Providing and laying, spreading and compacting graded stone aggregate to Wet mix macadam (WMM) specification including premixing the material with water at OMC in mechanical mix plant carriage to mixed material by tipper to site laying in uniform layers with paver in sub base / base course on well prepared surface and compacting with vibratory roller to achive the desired density complete as per clasue 406 of MORTH specifications.								
	Approach Road	1	x	2		20.00	4.00	0.15	24.00 M ³
							Total =	24.00	M ³
							Say=	24.00	M ³
12	Providing and laying Prime coat of 7 kgs/10 sqm over the WMM surface treated with primer using 7 kgs of bituminous Emulsion (SS) for 10square meter area including cost of bituminous binder, including labour charges for applying the required quantity of bituminous binder as Prime coat manually etc., complete as per 502 of MORTH Rev-5 Specifications								
		1	x	2		20.00	4.00		160.00 M ²
							Total =	160.00	M ²
							Say=	160.00	M ²
13	Providing and laying tack coat of 2.5 kgs/10 sqm over the WMM surface treated with binder using 2.5 kgs of bituminous Emulsion (RS) for 10square meter area including cost of bituminous binder, including labour charges for applying the required quantity of bituminous binder as tack coat manually etc., complete as per 503 of MORTH Rev-5 Specifications								
		1	x	2		20.00	4.00		160.00 M ²
							Total =	160.00	M ²
							Say=	160.00	M ²

Sl. No.	Description of work etc.,	Numbers			Length	Breadth	Depth	Contents			
14	Providing and laying 50mm compacted thick Dense Bituminous Macadam using 0.24cum of 26.50-13.20mm, 0.25 cum of 13.20-2.36mm and 0.23 cum of 2.36mm & below and with 53.20Kgs of VG30/VG40 bitumen for premixing per 10sqm including cost and conveyance of all materials to CMP site, heating the bitumen and aggregate to required temperature and mixing the min. required temperature in central hot mix plant 20-30 ton capacity, conveying the mix by tipper trucks to worksite, spreading the mix to uniform thickness of 50mm with paver to the specified grades and cross sections and compacted by Vibratory / Pneumatic Roller to the required density etc., including labour for attending to paver at site etc., including hire charges and fuel charges for 20- 30t CMP with bitumen boiler, tipper trucks, Paver Finisher /9m paver finisher, Vibratory / Pneumatic rollers and all other tools and plant required, including fuel and all other incidental charges etc., complete as per specification using CMP as per clause 505 MORTH Rev-5										
		1	x	2			20.00	4.00	0.05	8.00	
									Total =	8.00	M ³
									Say=	8.00	M ³
15	Providing and laying Bituminous concrete to 30mm thick using 0.13 cum of 19.00-9.50 mm graded metal and 0.17 cum of 9.50-2.36 mm and below metal by adding the shredded Plastic 10 % of Bitumen Quantity 4.02 (50.30 x 10 %=5.03 kg) shredded Plastic waste collected from Municipal Garbage over the aggregate heated to 170 C in central Hot Mix plant mixed well with 46.28 kgs of Hot bitumen VG 30 (160 degree Celius) 60/70 for Premixing per 10 Sqm to lay 30 mm Compacted thick of Bituminous Concrete including cost of materials and Conveyance of all materials CMP site heating the Bitumen and aggregates to the required temperature and mixing the minimum required temperature in central hot mix Plant for 20-30tonnes capacity conveying the mix tipper trucks to Paver site Spreading the mix required temperature for Uniform thickness of 30 mm width mechanical paver to specied grades and cross section consolidated by 80 -1100 KN Vibratory rollers/Pneumatic Roller to the required density etc., including labour for loading bitumen tank and metal to feeder unit labour for attending to paver site etc.,, including hire charges and fuel charges for 20-30 t CMP with bitumen boiler tipper trucks paver finisher /9 m paver finisher vibrate Pneumatic rollers all other incidental charges etc.,complete using C M P clause 507 of MORTH Rev-5 specifications.										
		1	x	2			20.00	4.00	0.03	4.80	
									Total =	4.80	M ³
									Say=	5.00	M ³
16	supply and fixing PVC pipes including cost of materials and labour charges etc. complete as per standard specification									L.S.	
17	Provision for 18% GST									L.S.	
18	provion labour well fare fund 1.00%									L.S.	
19	Lumpsum provision for contingencies and other unforeseen item									L.S.	

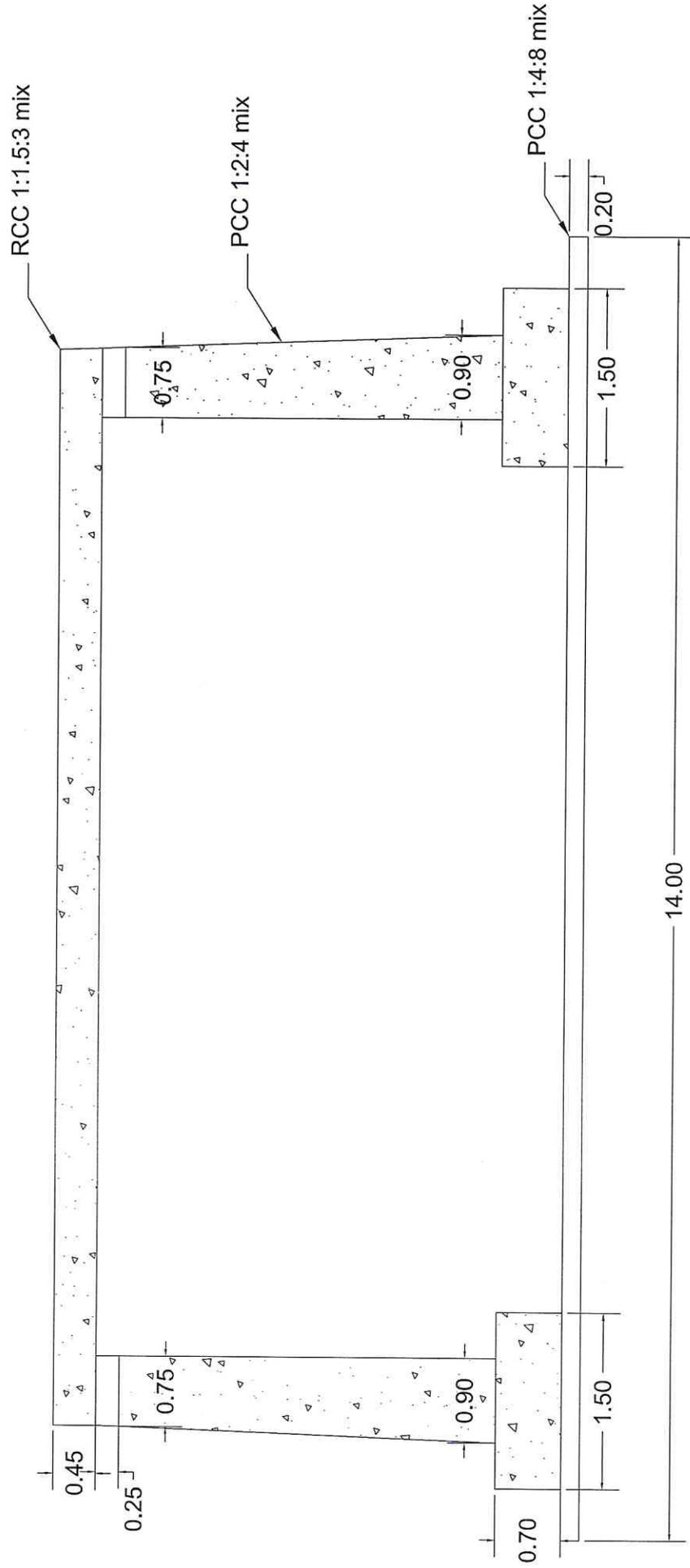
**Public Works Overseer
Gudalur Municipality
Coimbatore District.**

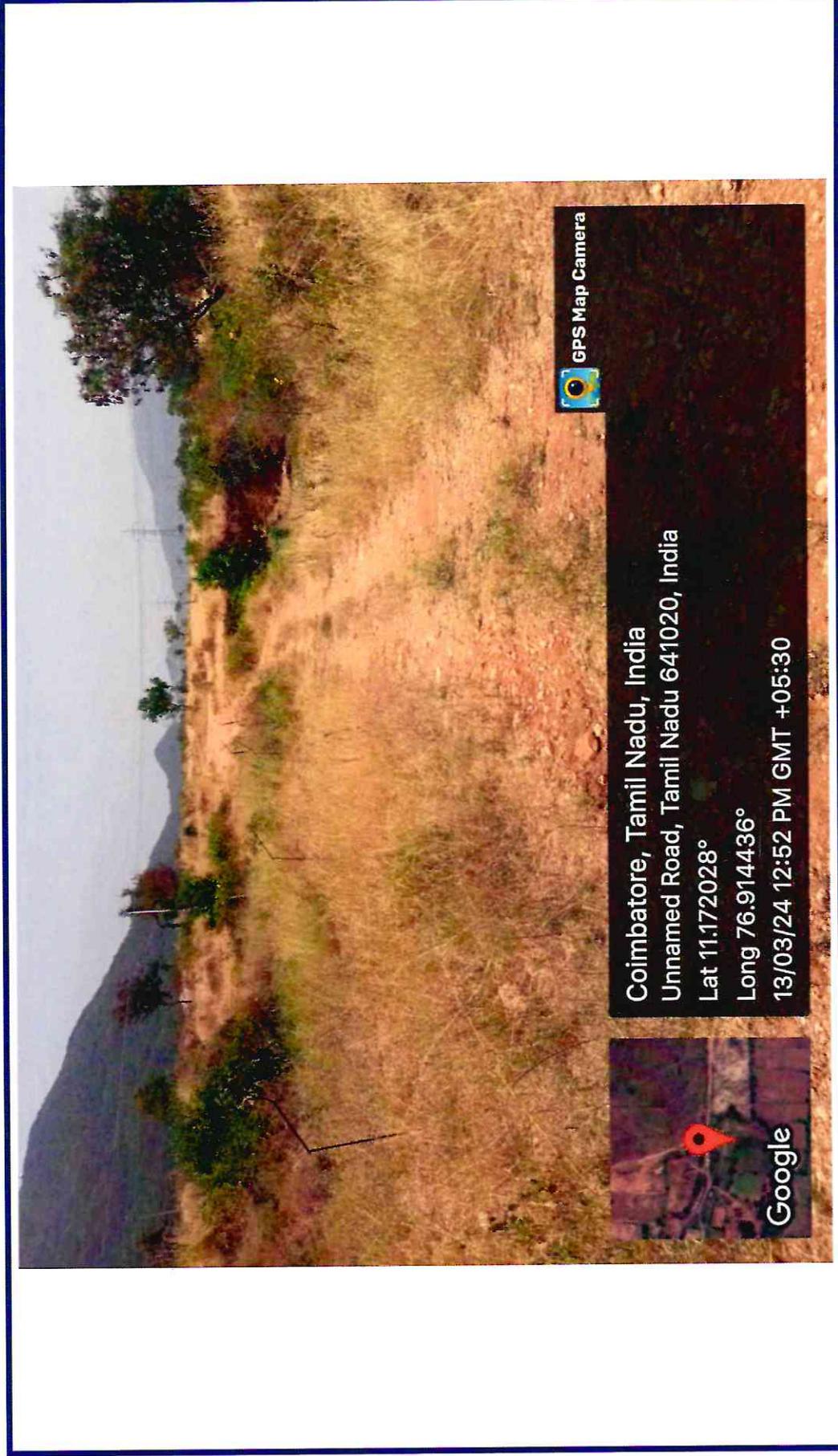
**Municipal
Gudalur Municipality
Coimbatore District.**

COIMBATORE DISTRICT – GUDALUR MUNICIPALITY

Name of the Work: Construction of Micro Compost Centre at in processing capacity of 4TPD in Gudalur Municipality.

ESTIMATE AMOUNT – RS.48.00 LAKHS

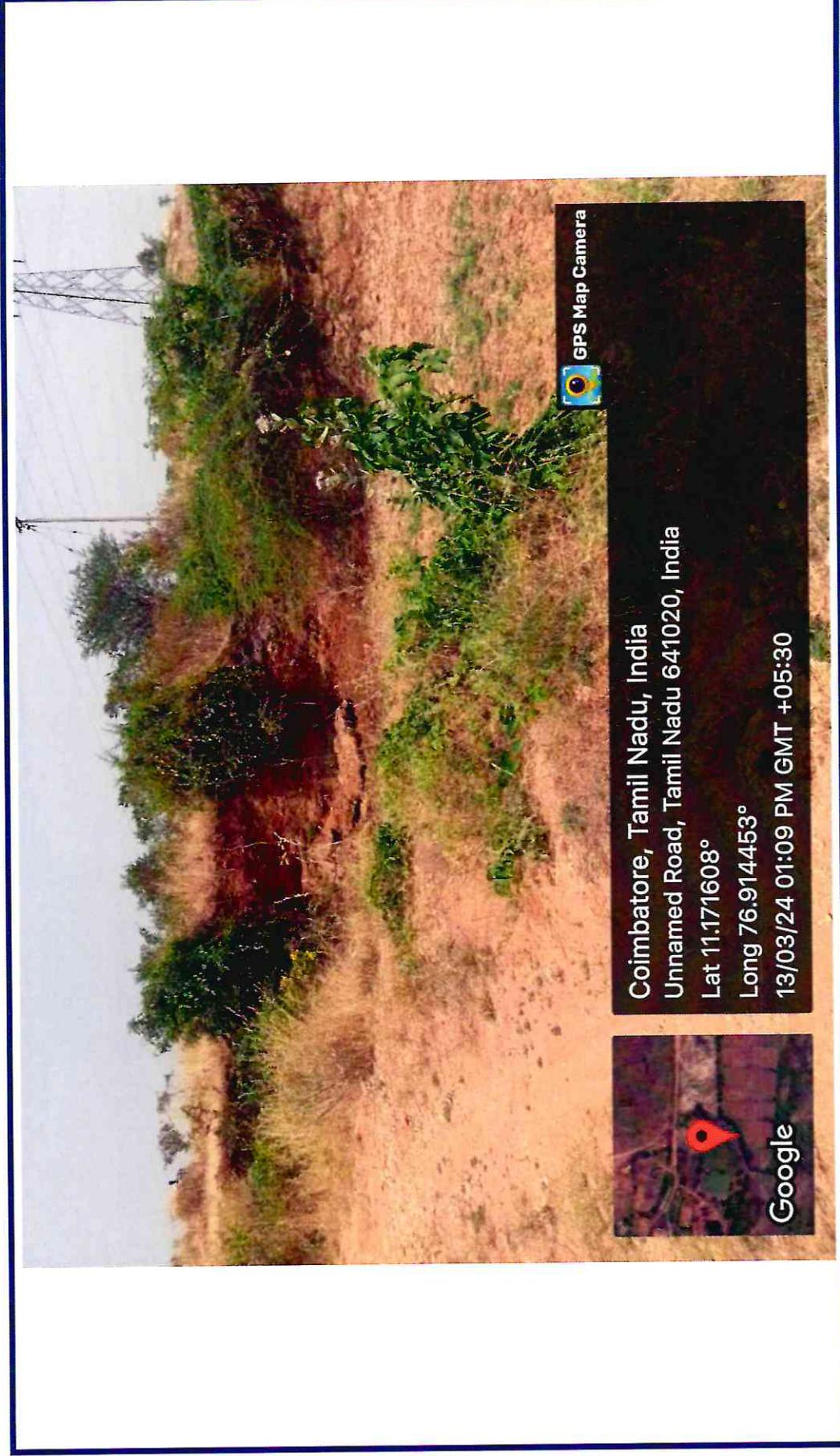




COIMBATORE DISTRICT – GUDALUR MUNICIPALITY

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**PROCEEDINGS OF THE MEMBER SECRETARY/JOINT DIRECTOR (I/C)
COIMBATORE LOCAL PLANNING AUTHORITY
COIMBATORE DISTRICT TOWN AND COUNTRY PLANNING OFFICE
PRESENT: THIRU.R.RAJAGURU., M.Tech.,
ASSISTANT DIRECTOR
SWP Building Plan Application – Planning Permission**

Application No - SWP/BPA/083226/2023

Sir,

Subject:

Industrial Building- Office of the District Town and Country Planning – Coimbatore LPA - Coimbatore District – North Taluk – Gudalur Municipality and Village – S.F No: 865/1 – Site extent of 12100.00Sq.m – Proposed Construction of Industrial Building(Government Building) (Storing and Drying of Fertilizers) of FSI Area: 864.00 Sq.m–Planning Permission issued - Forwarded for further action - Reg.

Reference:

1. Applicant The Commissioner , Gudalur Municipality , Coimbatore. online application No: SWP/BPA/083226/2023 Dated: 17.12.2023
2. G.O.138 Housing and Urban Development Department, Dated: 04.06.2004
3. G.O.86, Housing and Urban Development Department, Dated: 28.03.2012
4. G.O.85, Housing and Urban Development Department, Dated: 16.05.2017
5. G.O.01, Housing and Urban Development Department, Dated: 05.01.2021
6. G.O.53, Housing and Urban Development Department, Dated: 16.05.2017
7. G.O.16, Department of Municipal Administration and Water Supply, dated: 31.01.2020
8. G.O.18, Housing and Urban Development Department, Dated: 04.02.2019
9. G.O.54, Housing and Urban Development Department, Dated: 12.03.2020
10. Circular from the Director of Town and Country Planning, Roc No. 7486/2009/PA2, Dated: 16.04.2009.

The site approval for the site earmarked as **A to G** has been Approved the **LP/CLPA No: 47/2024** for Site. The Proposed Construction of Industrial Building for FSI Area : 864 sqm and as per Section 49 of Town and Country Planning Act 1971, the planning permission was issued for the above proposal as **Planning Permission No: 59/2024** and Duration of Permission from **09.02.2024 to 08.02.2032** (8Years) has been accorded with the following.

The Area details Statement.

Area of Site–12100.00 Sq.m

Building details

Floor Name	F.S.I. Area (Sq.m)	Non FSI Area (Sq.m)	Total Built-up Area (Sq.m)
Ground Floor – Block 1	432.00	-	432.00
Ground Floor – Block 2	432.00	-	432.00
Total	864.00	-	864.00

Total FSI Area: 864.00 Sq.m

Special conditions:

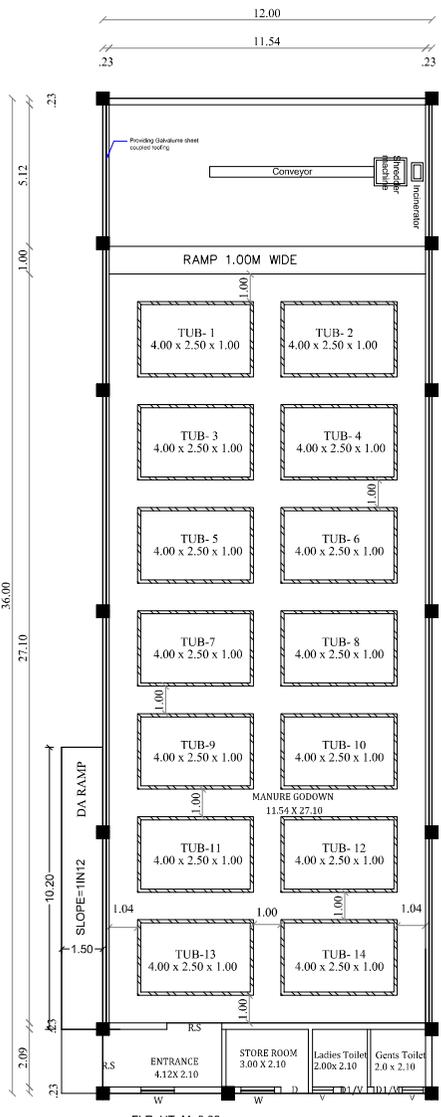
1. As per the G.O. 18 Municipal Administration and water supply Management dated . 04.02.2019 Rule 41 **Reservation of land for community recreational purposes in developments.**— The gifting of the reservation of land for community recreational purposes in respect of Institutional developments and Industrial Developments to the local body is not required. However the space may be maintained by the owner concerned subject to the supervision and monitoring of the concern local body. Hence the area for the 10% OSR Area (1 - 4) – 1000.67 (10.01%) sqm land was mentioned in the site drawing.
2. Fire NOC should be obtained before the Building approval issued by the Local body
3. Conditions mentioned in the reference letter 16 to 19 should be followed
4. It is responsibility of the builders to ensure safe bearing capacity of the soil and adequacy of the foundation.
5. Planning Permission is issued in accordance with the provisions of the Town and Country Planning Act and the rules made there under and do not cover the structural stability aspects including the safety during the construction which are covered under the Building Rules under the Local Bodies Act. Planning Permission is issued subject to the condition that the applicant/developer and also the architect/Licensed Surveyors and the Structural Engineer associated with the development shall

3. According to section 79 of the Town and Country Planning Act 1971 (Act 35 of 1972) Any Person aggrieved by any decision or order of the planning Authority under Section 49 of Sub Section (1) of Section 54 may appeal to the Director/The Government within two months from the date of on Which the Decision or order was Communicated.
4. After the Planning Permission issued by Member Secretary Coimbatore Local Planning Authority.
 - i.If the details given by the applicant are found to be false(or)
 - ii.If the applicant fails to follow the rules and Norms, the Member Secretary concern can cancel or revise the planning permission issued.
5. Solar water heating system to be provided to the proposed building. Solar photo voltaic panels to be erected at the 1/3 portion of total terrace area.
6. Parking area to be utilized only for parking purpose mentioned as per approved drawing.
7. No additions / alterations to be made without necessary permission of this office. In case any alterations required proper revised approval should be obtained.
8. Rain water harvesting should be provided as per the directions mentioned in G.O.18, Department of Municipal Administration and Water Supply, Dated: 04.02.2019.
9. Applicant should arrange to dispose sewage by vehicle at his own cost and necessary drinking water provision to be provided at applicant's own cost.
10. Mosquito netting to be provided at OHT and well.
11. As per GO No 341 Municipal Administration and Water Supply Department, dated 03.11.2004 U Trap in the septic tank design to be provided.
12. Fly Ash bricks and Materials to be used Mandatory.
13. As per GO 16 a display board of size 60cm x 120 cm to be erected which shows site details, building details and municipality engineer details at the place of construction.
14. In case the documents submitted for approval found fake the Technical Concurrence would be cancelled without intimation to the applicant.
15. If any court case would be pending with reference to this proposal, the Technical Concurrence would be treated as INVALID.
16. The Applicant / developer and also the architects / Licensed Surveyors and the structural Engineer associated with the development shall ensure that developments shall be structurally sound and adequate safety measures are taken during the process of construction.
17. Enforcement action under section 56 & 57 of Tamil Nadu Town and country planning Act 1971 must be taken by The Commissioner, Coimbatore Corporation if the construction is done with Additional/ Deviation to the approved plan before Levy of the applicable Taxes.
18. Government Registered Electrical Contractor must be employed for wiring works during construction.

Encl: Building Plan Map

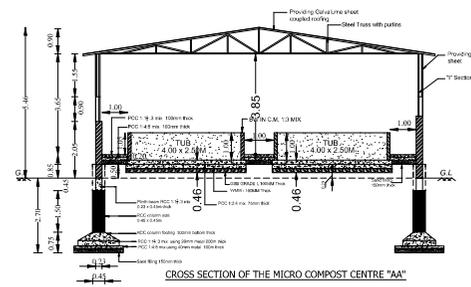
STORING AND DRYING FERTILIZERS

PLAN SHOWING THE PROPOSED CONSTRUCTION OF ORANGE CATEGORY INDUSTRIAL GALVALUME SHEET COUPLED ROOFING BUILDING (GOVERNMENT) IN S. F. NO: 865/ 1 AT GUDALUR VILLAGE AND MUNICIPALITY, COIMBATORE NORTH TALUK AND DISTRICT.

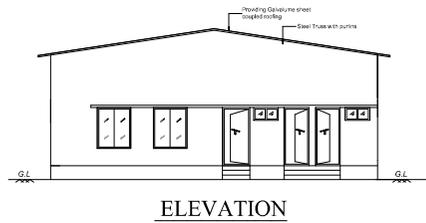


BLOCK - 1

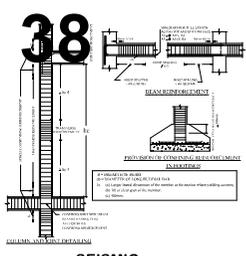
ONLINE APPLICATION NO. : SWP/ BPA/ 0083226/ 2024
 LP/ CLPA NO. : 47/ 2024
 PP NO. : 59/ 2024



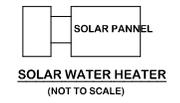
SECTION A-A



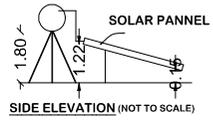
ELEVATION



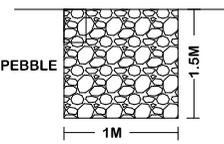
SEISMIC REINFORCEMENT DETAILS (NOT TO SCALE)



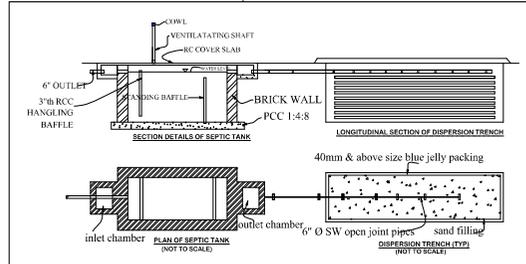
SOLAR WATER HEATER (NOT TO SCALE)



SOLAR PANNEL SIDE ELEVATION (NOT TO SCALE)



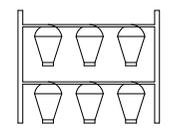
RAIN WATER HARVESTING DETAILS (NOT TO SCALE)



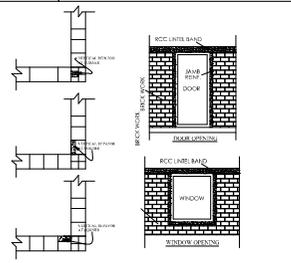
SEPTIC TANK DETAIL (NOT TO SCALE)



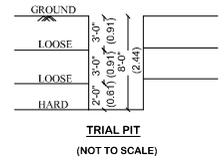
FIRE EXTINGUISHER (N.T.S)



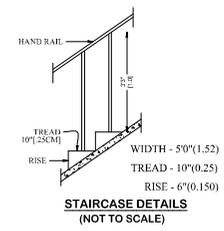
SAND BUCKETS (N.T.S)



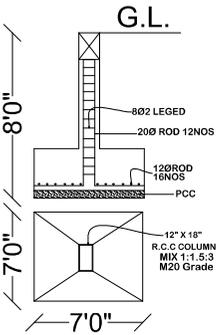
EARTHQUAKE SAFE DESIGN (NOT TO SCALE)



TRIAL PIT (NOT TO SCALE)



STAIRCASE DETAILS (NOT TO SCALE)



FOUNDATION DETAILS (NOT TO SCALE)



ALL DIMENSIONS ARE IN METERS ONLY SCALE 1:200
 SITE AREA 12100.0 Sq.mt

ALL DIMENSIONS ARE IN METER SCALE 1:100			
FLOOR	FSI AREA (sq.mt)	NON FSI AREA (sq.mt)	TOTAL (sq.mt)
BLOCK - 1	432.00	----	432.00
BLOCK - 2	432.00	----	432.00
TOTAL	864.00	----	864.00

SCHEDULE OF JOINERIES			FLOOR SPACE INDEX
RS1 ---	ROOLING SHUTTER	2.00m x 3.05m	
RS1 ---	ROOLING SHUTTER	1.88m x 3.05m	
D ---	DOOR	1.22m x 2.44m	FSI = .0714 < 1.5
O ---	OPEN	1.22m x 2.44m	
D1 ---	DOOR	0.76m x 2.44m	
W ---	WINDOW	1.22m x 1.52m	
V ---	VENTILATOR	0.91m x 0.61m	

OFFICE USE



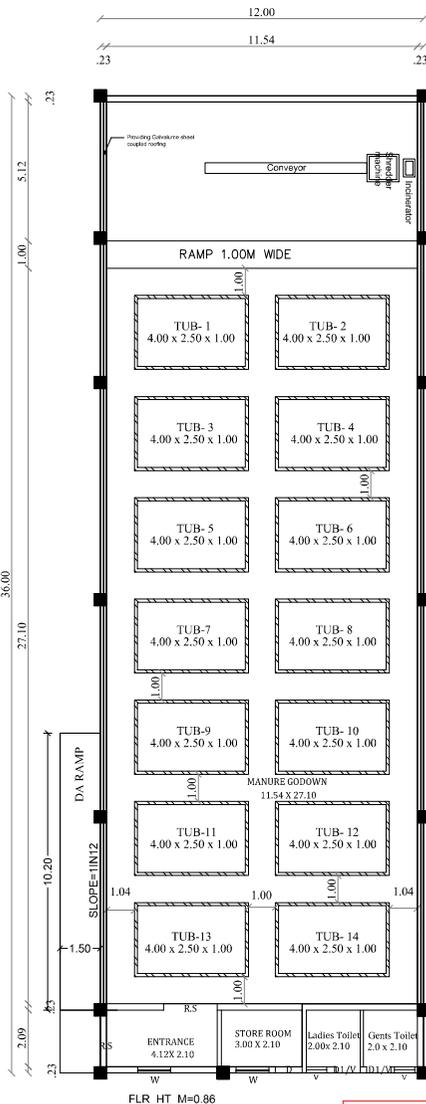
APPLICANT

Er. S. RAJADURAI, D.C.R.E.
 Registered Engineer
CREATIVE ARCHITECT
 4/10, Ahi Complex, Near Bus Stop
 Narasimhannaikampalayam, Coimbatore-641 031
 Cell : 98943 39206 Off : 80129 36402
 Coimbatore Corporation /SR/Gr-II/012/2023.2018

REGISTERED ENGINEER

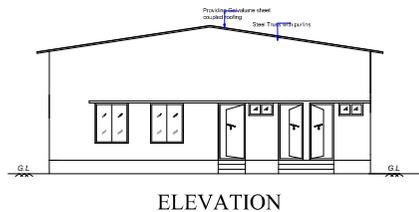
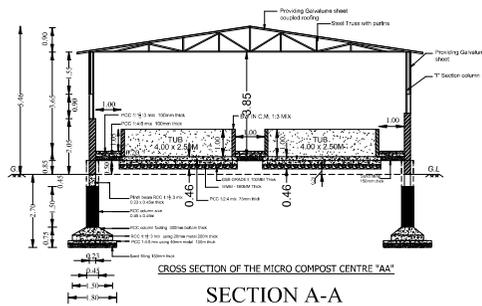
STORING AND DRYING FERTILIZERS

PLAN SHOWING THE PROPOSED CONSTRUCTION OF ORANGE CATEGORY INDUSTRIAL GALVALUME SHEET COUPLED ROOFING BUILDING (GOVERNMENT) IN S. F. NO: 865/ 1 AT GUDALUR VILLAGE AND MUNICIPALITY, COIMBATORE NORTH TALUK AND DISTRICT.

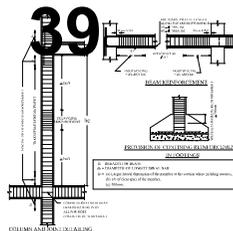


BLOCK - 2

ONLINE APPLICATION NO. : SWP/ BPA/ 0083226/ 2024
 LP/ CLPA NO. : 47/ 2024
 PP NO. : 59/ 2024



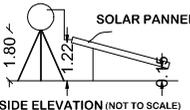
ELEVATION



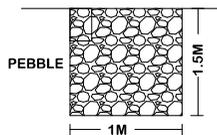
SEISMIC REINFORCEMENT DETAILS (NOT TO SCALE)



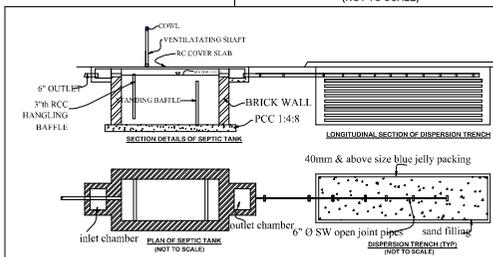
SOLAR WATER HEATER (NOT TO SCALE)



SIDE ELEVATION (NOT TO SCALE)



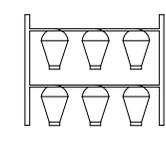
RAIN WATER HARVESTING DETAILS (NOT TO SCALE)



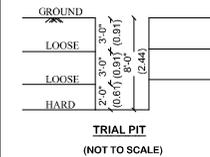
SEPTIC TANK DETAIL (NOT TO SCALE)



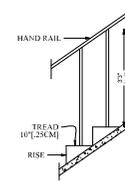
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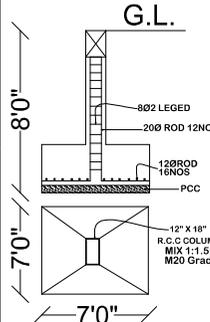
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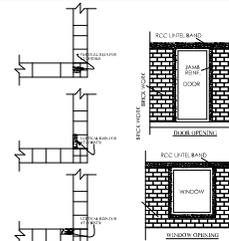
TRIAL PIT (NOT TO SCALE)



STAIRCASE DETAILS (NOT TO SCALE)



FOUNDATION DETAILS (NOT TO SCALE)



EARTHQUAKE SAFE DESIGN (NOT TO SCALE)



ALL DIMENSIONS ARE IN METERS ONLY		SCALE 1:200	
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TOTAL	864.00	----	864.00

SCHEDULE OF JOINERIES			FLOOR SPACE INDEX
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RS1 ---	ROOLING SHUTTER	1.88m x 3.05m	SITE AREA
D ---	DOOR	1.22m x 2.44m	= 864.00
O ---	OPEN	1.22m x 2.44m	12100.00
D1 ---	DOOR	0.76m x 2.44m	FSI = .0714 < 1.5
W ---	WINDOW	1.22m x 1.52m	
V ---	VENTILATOR	0.91m x 0.61m	

OFFICE USE

APPLICANT

Er. S. RAJADURAI, D.C.R.E.
 Registered Engineer
CREATIVE ARCHITECT
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 Cell : 98943 39206 Off : 80129 38402
 Coimbatore Corporation / 98 / 51 / 011-012 / 2973-2978

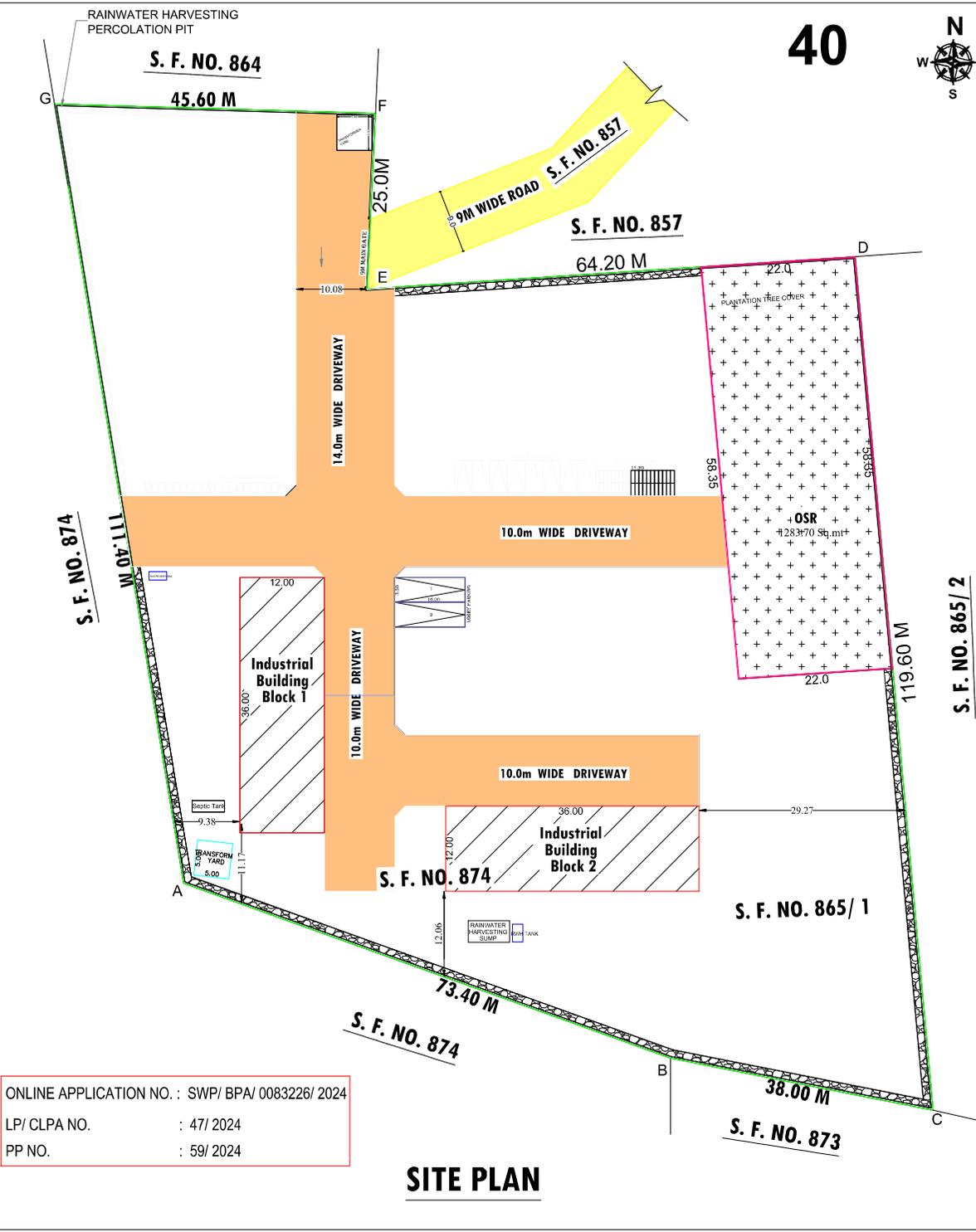
REGISTERED ENGINEER

40



STORING AND DRYING FERTILIZERS

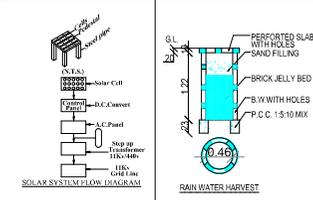
PLAN SHOWING THE PROPOSED CONSTRUCTION OF ORANGE CATEGORY INDUSTRIAL GALVALUME SHEET COUPLED ROOFING BUILDING (GOVERNMENT) IN S. F. NO: 865/ 1 AT GUDALUR VILLAGE AND MUNICIPALITY, COIMBATORE NORTH TALUK AND DISTRICT.



ONLINE APPLICATION NO. : SWP/ BPA/ 0083226/ 2024
 LP/ CLPA NO. : 47/ 2024
 PP NO. : 59/ 2024

SITE PLAN

- NOTES**
- Rain water filtration pit
 - Filtered rain water collection sump
 - Waste water collection sump
 - Percolation Pit
 - Plinth boundary percolation pit
 - Fire extinguishers to be provided
 - Emergency alarm
 - Solar power assisted heating water system
 - Solid waste tub
 - Septic Tank
 - Sand bucket to be provided



ALL DIMENSIONS ARE IN METERS ONLY SCALE 1:200

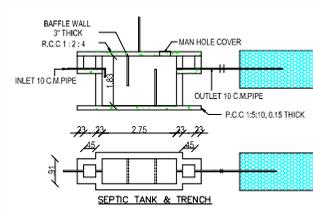
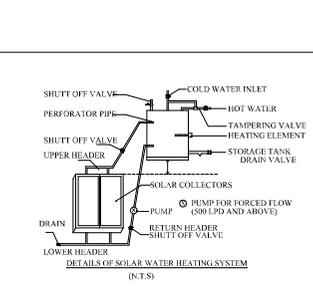
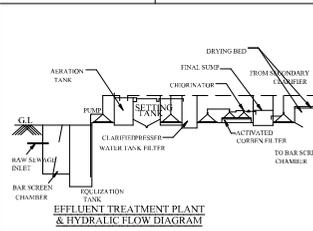
SITE AREA			12100.0	Sq.mt
FLOOR	FSI AREA (Sq.mt)	NON FSI AREA (Sq.mt)	TOTAL (Sq.mt)	
BLOCK - 1	432.00	----	432.00	
BLOCK - 2	432.00	----	432.00	
TOTAL	864.00	----	864.00	

O.S.R AREA (10.61 %) 1283.70 Sq.mt

COLOR INDEX	FLOOR SPACE INDEX
SITE BOUNDARY - ABCDEFG	= BLOCK 1, 2
PROPOSED BUILDING	= SITE AREA
OSR	= 864.00
DRIVE WAY	= 12,100.00
EXISTING ROAD	FSI = .0714 < 1.5

NUMBER OF LABOUR = 15 Nos

VEHICLES	REQUIRED	PROVIDE
LORRY	02	02
CAR	08	08
TWO WHEELER	20	20
CYCLE PARKING	25	25



OFFICE USE

APPLICANT _____ REGISTERED ENGINEER _____



**BEFORE THE NATIONAL GREEN
TRIBUNAL (SZ) AT CHENNAI**

O.A. No.94 of 2023

**ADDITIONAL TYPED SET OF
PAPERS FILED BY THE 1ST
RESPONDENT -INDEX**

M/s. V.ANANDHAMURTHY (1988/03)
S.KOUSIK (2474/18)
S.KUBERAN (5607/22)

COUNSEL FOR 1ST RESPONDENT
98655 25777